

**HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

ROC No.192/S0/2020

Dated: 03.08.2020

NOTIFICATION

Sub: High Court of Andhra Pradesh – Alarming rise of COVID-19 positive cases –Notifications with regard to functioning of Subordinate Courts and Tribunals working under High Court of Andhra Pradesh from 14.07.2020 to 03.08.2020 issued earlier - - Revised instructions for functioning of Subordinate Courts and Tribunals - Issued - Reg.

Ref: 1. High Court's Notifications in Roc. No.192/SO/2020, dated 01.07.2020
2. High Court's Notifications in Roc. No.192/SO/2020, dated 13.07.2020
3. High Court's Notification in Roc. No.192/SO/2020, dated 16.07.2020
4. High Court's Notification in Roc. No.192/SO/2020, dated 21.07.2020

In view of rise in COVID-19 cases across the State, the High Court of Andhra Pradesh in continuation of the earlier notifications under references 1 to 4 read above and in supersession of instruction No.3 under reference 3rd read above, the following instruction is issued for functioning of all the Subordinate Courts and Tribunals working under High Court of Andhra Pradesh with effect from 04-08-2020 which shall remain in force up to 17-08-2020:

The hearing of all types of matters is either from Court or from official residence of the Presiding Officer concerned, through Blue Jeans video conferencing application or any other application approved by the High Court of Andhra Pradesh.


REGISTRAR GENERAL

1. The Pri. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. The Director, Judicial Academy, Secunderabad.
9. The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
10. The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
11. The Secretary, High Court Legal Service Committee, High Court Building, Amaravati
12. The Advocate General, State of Andhra Pradesh.
13. The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
14. The Chief Secretary to Government, Government of Andhra Pradesh, A.P.
15. The Secretary to Govt., Law (L.A& J-Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
16. The Registrar, A.P. Lokayukta, Hyderabad.
17. The Registrar, A.P. State Consumer Disputes Redressal Commission, Vijayawada.
18. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam.
19. The Special Judge for Trial of CBr Cases, Visakhapatnam.
20. The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
21. The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
22. The Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
23. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
24. The Secretary General, Supreme Court of India, New Delhi.

25. The Registrars General, All High Courts in India.
26. The Secretary, Bar Council of A.P., High Court, Amaravati.
27. The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
28. The Public Prosecutor, High Court of A.P., Amaravati.
29. The Administrative Officer, Government Pleaders' Office High Court of A.P., Amaravati.
30. The Administrator General and Official Trustee, High Court Building, Hyderabad.
31. The Director of Prosecutions, Vijayawada.
32. The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.S20 011 (For Publication in the Gazette).
33. The President, High Court Advocates' Association, Amaravati.
34. The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh.
35. The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
36. The Overseer, High Court of Andhra Pradesh.
37. The Commissioner, Information & Public Relations, Andhra Pradesh, RTC Bhavan, Vijayawada. (with a request to publish the notification in all local dailies)
38. The Director, All India Radio, Vijayawada.
39. The News Director, Doordarshan Kendra, Vijayawada.
40. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi, Andhra Jyothi, Vaartha, The Hindu & Indian Express.
41. SPARE

} With a request for making necessary announcements

} For publication in the News Paper